

[English]

Rowat 59

Payment of Electricity Bills by Sadiq Nagar

4227. SHRI L. K. ADVANI: Will the Minister of ENERGY be pleased to state:

(a) whether Sadiq Nagar (Sarkaria Niwas) Type-II Sudhar Sabha has represented to Government for streamlining the collection of payment of electricity bills from the residents of the colony; and

(b) the steps taken by Government to meet the demands made by the Sudhar Sabha?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b) According to the DESU, it has not received any such representation. However, the consumers of Sadiq Nagar can very conveniently make the payments of electricity bills on the DESU's Cash Offices at Lajpat Nagar and Greater Kailash, which are situated at a distance of less than 2 Kms. Besides, the consumers can avail the facility of making payment of electricity bills at the branches of the Oriental Bank of Commerce and Indian Bank in Greater Kailash. In view of the adequate existing facilities, the DESU does not consider it necessary to provide a separate cash collection centre at Sadiq Nagar.

Drugs & Medicines
New Drug Policy 59.6

4228. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are contemplating to overhaul its 1986 Drug Policy by formulating a new policy;

(b) if so, the broad features of the proposed new Drug Policy and when it is likely to be announced;

(c) whether Government are aware of the tactics and unique selling strategies being employed by the Drug

Companies with innumerable brands vying for the doctors, mind by involving the Doctors in sales promotion; and

(d) if so, the steps Government propose to take to balk down such unethical practices by these companies in their sales promotion methods?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) Government is currently reviewing the 1986 Drug Policy in certain specific areas, with a view to encourage fresh investment in this sector and to ensure the availability of essential drugs at reasonable prices to the consumers, while ensuring reasonable returns to the Industry. The review is currently in progress and no final view has been taken so far.

(c) and (d) The marketing strategies of individual companies are not monitored by the Department. The MAPE (maximum allowable post manufacturing expenses incurred from the stage of manufacturing to retailing and manufacturers' margin) allowed on the scheduled formulations covers marketing expenses, including the margin of the producers.

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Work to Rule observed by DESU

4229. SHRI INDRAJIT GUPTA: Will the Minister of ENERGY be pleased to state:

(a) whether recently DESU employees observed work to rule for a week;

(b) if so, the details thereof;

(c) whether any representation has been received from them; and

(d) if so, their demands and action taken thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d) According to DESU, they have received representations dated 26-4-90 and 15-5-90 from